

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

29/03/2019

O.A./260/701/2013

PRAMOD KUMAR PRADHAN  
-V/S-  
D/O POST

ITEM NO:15

FOR APPLICANTS(S) Adv. : Mr. D.P.Dhalsamant

FOR RESPONDENTS(S) Adv.: Mr. D. K. Mallick

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the respondents submitted that he has filed memo by which it is stated that respondents have allowed the benefit to the applicant. Ld. Counsel for the applicant is also agreed.</p> <p>Accordingly, the OA is disposed of as not pressed.</p> <p style="text-align: right;">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>